

MONDAY • 24 AUGUST 2026

24 pages in 2 sections

KOLKATA

₹15.00

VOLUME LII NUMBER 128

• PUBLISHED SIMULTANEOUSLY FROM:
• AHMEDABAD • BANGALORE • BHOPAL • BHUBANESHWAR
• CHANDIGARH • CHENNAI • HYDERABAD • JAIPUR • KOCHE
• KOLKATA • LUCKNOW • MUMBAI • NEW DELHI • PUNE

Business Standard

www.business-standard.com

FORM G

CORRIGENDUM TO INVITATION FOR EXPRESSION OF INTEREST

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Extension of Dates for Expression of Interest (EOI)

It is hereby informed that the Form-G pertaining to the Expression of Interest for submission of Resolution Plans in the ongoing Corporate Insolvency Resolution Process of SWAL Limited was published in various newspapers on August 7, 2026. Please note that the timelines for submission of various documents pertaining to the EOI have been revised and are as under:

SL.	Particulars	Original Date	Revised Date
1.	Last date for receipt of expression of interest	22-08-2026	29-08-2026
2.	Date of issue of provisional list of prospective resolution applicants	01-09-2026	08-09-2026
3.	Last date for submission of objections to provisional list	06-09-2026	13-09-2026
4.	Date of issue of final list of prospective resolution applicants	16-09-2026	23-09-2026
5.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	21-09-2026	28-09-2026
6.	Last date for submission of resolution plans	21-10-2026	28-10-2026
7.	Estimated date for submission of resolution plan to the Adjudicating Authority for approval	20-11-2026	27-11-2026

All Applicants are requested to send an e-mail to cirp.swallimited@gmail.com to access the Detailed Invitation to Expression of Interest. The other particulars as provided in the Original Invitation for Expression of Interest stand valid and applicable to all Applicants.

Neeraj Jain

Resolution Professional of M/s SWAL Limited

(Under Corporate Insolvency Resolution Process)

IBBI Regn. No.: IBBI/PA-001/IP-P01067/2017-2018/11758

Date: August 23, 2026

Place: Kolkata

একদিন

এগিয়ে চলার সঙ্গী

ফর্ম জি			
আগ্রহ প্রকাশের আমন্ত্রণের সংশোধনী			
(ইনসলভেন্সি অ্যান্ড ব্যাঙ্করাপ্টসি বোর্ড অফ ইন্ডিয়া (কর্পোরেট ব্যক্তিদের জন্য ইনসলভেন্সি রেজোলিউশন প্রক্রিয়া) রেগুলেশনস, ২০১৬-এর রেগুলেশন ৩৬এ (১)-এর অধীনে)			
আগ্রহ প্রকাশ (ইওআই)-এর তারিখ বর্ধিতকরণ			
এতদ্বারা জানানো যাচ্ছে যে, সোয়াল লিমিটেড-এর চলতি কর্পোরেট ইনসলভেন্সি রেজোলিউশন প্রক্রিয়ায় রেজোলিউশন প্ল্যান জমা দেওয়ার জন্য আগ্রহ প্রকাশ সম্পর্কিত ফর্ম-জি গত ৭ আগস্ট, ২০২৬ তারিখে বিভিন্ন সংবাদপত্রে প্রকাশিত হয়েছিল। অনুগ্রহ করে মনে রাখবেন যে ইওআই সম্পর্কিত বিভিন্ন নথিপত্র জমা দেওয়ার সময়সীমা সংশোধন করা হয়েছে এবং তা নিম্নে প্রদত্ত হল :			
ক্রম নং	বিবরণাদি	মূল তারিখ	সংশোধিত তারিখ
১.	আগ্রহ প্রকাশ প্রাপ্তির শেষ তারিখ	২২-০৮-২০২৬	২৯-০৮-২০২৬
২.	সম্ভাব্য রেজোলিউশন আবেদনকারীদের অস্থায়ী তালিকা জারির তারিখ	০১-০৯-২০২৬	০৮-০৯-২০২৬
৩.	অস্থায়ী তালিকার বিরুদ্ধে আপত্তি জমা দেওয়ার শেষ তারিখ	০৬-০৯-২০২৬	১৩-০৯-২০২৬
৪.	সম্ভাব্য রেজোলিউশন আবেদনকারীদের চূড়ান্ত তালিকা জারির তারিখ	১৬-০৯-২০২৬	২৩-০৯-২০২৬
৫.	সম্ভাব্য রেজোলিউশন আবেদনকারীদের কাছে ইনফরমেশন মেমোরেডাম, ইন্ডালুয়েন্স ম্যাট্রিক্স এবং রেজোলিউশন প্ল্যানের অনুরোধ জারির তারিখ	২১-০৯-২০২৬	২৮-০৯-২০২৬
৬.	রেজোলিউশন প্ল্যান জমা দেওয়ার শেষ তারিখ	২১-১০-২০২৬	২৮-১০-২০২৬
৭.	অনুমোদনের জন্য অ্যাডজুডিকেটিং অথরিটির কাছে রেজোলিউশন প্ল্যান জমা দেওয়ার আনুমানিক তারিখ	২০-১১-২০২৬	২৭-১১-২০২৬
আগ্রহ প্রকাশের বিস্তারিত আমন্ত্রণ অ্যাক্সেস করার জন্য সমস্ত আবেদনকারীকে cirp.swallimited@gmail.com -এ একটি ই-মেইল পাঠানোর জন্য অনুরোধ করা হচ্ছে। আগ্রহ প্রকাশের মূল আমন্ত্রণে প্রদত্ত অন্যান্য বিবরণগুলি বৈধ এবং সমস্ত আবেদনকারীদের জন্য প্রযোজ্য।			
তারিখ : ২৩ আগস্ট, ২০২৬			
স্থান : কলকাতা			
নীরজ জৈন মেসার্স সোয়াল লিমিটেড-এর প্রস্তাব পেশাদার (কর্পোরেট ইনসলভেন্সি রেজোলিউশন প্রক্রিয়ার অধীনে) আইবিবিআই রেজি. নং IBBI/IPA-001/IP-P01067/2017-2018/11758			



Morning India

FORM G
CORRIGENDUM TO INVITATION FOR EXPRESSION OF INTEREST
(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
Extension of Dates for Expression of Interest (EOI)

It is hereby informed that the Form-G pertaining to the Expression of Interest for submission of Resolution Plans in the ongoing Corporate Insolvency Resolution Process of SWAL Limited was published in various newspapers on August 7, 2026. Please note that the timelines for submission of various documents pertaining to the EOI have been revised and are as under:

SL.	Particulars	Original Date	Revised Date
1.	Last date for receipt of expression of interest	22-08-2026	29-08-2026
2.	Date of issue of provisional list of prospective resolution applicants	01-09-2026	08-09-2026
3.	Last date for submission of objections to provisional list	06-09-2026	13-09-2026
4.	Date of issue of final list of prospective resolution applicants	16-09-2026	23-09-2026
5.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	21-09-2026	28-09-2026
6.	Last date for submission of resolution plans	21-10-2026	28-10-2026
7.	Estimated date for submission of resolution plan to the Adjudicating Authority for approval	20-11-2026	27-11-2026

All Applicants are requested to send an e-mail to cirp.swallimited@gmail.com to access the Detailed Invitation to Expression of Interest. The other particulars as provided in the Original Invitation for Expression of Interest stand valid and applicable to all Applicants.

Date: August 23, 2026
Place: Kolkata

Neeraj Jain
Resolution Professional of M/s SWAL Limited
(Under Corporate Insolvency Resolution Process)
IBBI Regn. No.: IBBI/IPA-001/IP-P01067/2017-2018/11758

आईबीबीआई रजि. क्रमांक: IBB/PA-001/IP-P01067/2017-2018/11758